Annexure-7

Name of the corporate debtor: DREAMLAND REALTOS PVT LTD; Date of commencement of liquidation: 10.10.2018; List of stakeholders as on:31.03.2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

No stakeholder stakeholder n No.		0	0			
stakeholder n No.	(preference	(preference shareholder s/equity shareholder s/partners /others)	0			-
n No.						
claim received	Date	of receip	0			
	Amoun	of t of claim e of receip claimed admitte claim	0			
	Amount	Amount Natu of claim e of ladmitte clain d				
	Natur					
Details of claim admitted	1	claimed admitte claim lien or attachmen t t pending remo disposal (Yes)		ľ		
	Whathan	hmen ved?	0	-		
		Amount covered by guarante e		C		
		Amount % share conting covered in total t claim by amount guarante of claims e admitted	1000	0		
Amount	of	contingen t claim		0		
Amoun Amoun A	t of any t of	mutual dues, that may be set off	Section 6	0		
Amoun	t of	claim urejecte v	100	5	-	
mount	claim	inder rerificatio			-	
Amount in ₹	if any	, if any				

